

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 214 of 2016**

**Dated: 17<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**M/s. Everest Power Pvt. Ltd. .... Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Tarun Johri  
Mr. Ankit Saini

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-2  
Mr. Vishrov Mukherjee  
Ms. Raveena Dhamija for R-3

**ORDER**

List the matter on **01.08.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)**  
**Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**